

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.23/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup> July, 2017, 10.30 A.M**

|                     |  |  |  |                     |
|---------------------|--|--|--|---------------------|
| Name of the Company |  | Peerless Hospitex Hospital & Research Centre Ltd |  |                     |
| Under Section       |  | 55(3)  |  |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of                           |  | Signature with date |
| ①                   | Rantu Das, Pcs.  | Petition   |  | R Das<br>26/7/2017  |
| ②                   | Debanjan Banerjee, Adv.  | "  |  | Debjani<br>26/7/17  |
| ③                   | Rita Maity, Pcs.   | ORDER  |  | Rita Maity 26/7/17  |

Ld. Counsel for the petitioner has informed that in compliance of the order dated 31/05/2017 he has submitted copy of the petition to the Registrar of Companies, West Bengal (ROC) on 07/07/2017.

Report is called from the ROC but till date no report has been received. ROC is directed to submit report within a fortnight.

Registry is directed to send a copy of the order to ROC through e-mail.

List the matter on 28/08/2017.

Sd.  
(Vijai Pratap Singh)  
Member (J)

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